

ing or retired, when they travel on a free or rebated ticket, from the payment of the Inland Air Travel Tax liviable thereon, under section 49 of the Finance Act, 1989.

[Placed in Library See No.LT- 2133/92]

NOTIFICATION UNDER INSURANCE ACT, 1938 FINANCE MINISTER'S LETTER dt. 2ND JUNE, 1992, ALONG WITH MEMORANDUM OF ECONOMIC POLICIES FOR 1992-93 TO INTERNATIONAL MONETARY FUND ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH):

I beg to lay on the table:-

- (1) A copy of the Insurance (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. S.O. 961 in gazette of India dated the 4th April, 1992 under sub-section (3) of section 114 of the Insurance Act, 1938 [placed in Library. See No. LT-2134/92]
- (2) A copy of the Finance Minister's letter (Hindi and English versions) dated the 2nd June, 1992 along with Memorandum of Economic Policies for the year 1992-93 addressed to the Managing Director, International Monetary Fund. [placed in Library. See No. LT-2135/92]
- (3) A copy of the Special Court (Trial of Offences Relating to Transaction in Securities) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 585 (E) in Gazette of India dated the 6th June 1992 under sub-section (2) of section 14 of the Special Court (Trial of

Offences Relating to Transactions in Securities) Ordinance, 1992 [placed in Library. See No. LT-2136/92]

(Interruptions)

SHRI SUDARSAN RAYCHAUDHURI (Serampore): No, no.

14.02 hrs.

AT THIS STAGE, SHRI SUDARSAN RAYCHAUDHURI AND SOME OTHER HON. MEMBERS CAME AND STOOD ON THE FLOOR NEAR THE TABLE.

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 3.30 p.m.

14.03 hrs.

*The Lok Sabha then adjourned till Thirty minutes past Fifteen of the Clock.*

15.30 hrs.

*The Lok Sabha re-assembled at Thirty minutes past Fifteen of the Clock.*

[SHRI SHARAD DIGHE *in the Chair*]

(Interruptions)

MR. CHAIRMAN: We shall now resume the Private Members' Business.

SEVERAL HON. MEMBERS: No.

(Interruptions)

AN. HON. MEMBER: Please call the Prime Minister.

(Interruptions)

15.31 hrs.

*At this stage, Sri Roshan Lal and some other hon. Members came and stood on the floor near the Table.*

MR. CHAIRMAN: Now, the House stands adjourned for the whole day to meet

again at 11 AM on Monday, the 13th July, 1992.

15.31 hrs.

*The Lok Sabha then Adjourned till Eleven of the Clock on Monday, July 13, 1992/ Asadha 22, 1914 (Saka).*